## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2214
ANSWERED ON:10.03.2015
SMUGGLING OF CONTRABAND ITEMS
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the cases of smuggling of various items viz., fake currency, narcotics, cattle, arms and weapons etc. in the country and from international borders have been reported:
- (b) if so, the details of the cases reported, smugglers apprehended and the quantum of the said items seized during each of the last three years and the current year, border and State-wise;
- (c) the manner in which the seized narcotics are destroyed;
- (d) whether cases of children being used as conduit at the border for smuggling have been reported;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Government to check smuggling in the country and also at the borders and destroy the narcotics network in the border areas?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b) The cases of smuggling of various items viz., fake currencies, narcotics, cattle, arms and weapons etc have been reported along the international borders of the country. The details of cases reported, smugglers apprehended and the quantum of the said items seized along the international borders during each of the last three years and the current year, border and State-wise, are at Annexure.
- (c) The seized items are being handed over to the respective State police authorities/concerned law enforcement agencies. The seized narcotic drugs are destroyed through the Drug Disposal Committee as per Notification No. GSR. 339(E), dated 10.05.2007 under the Narcotic Drugs and Psychotropic Substances Act, 1985.
- (d) & (e): No such cases have been reported along any border except for Indo-Bangladesh Border where 04 children have been appre- hended for smuggling activities during Junuary 2015.
- (f) Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including smuggling along the international borders of the country. The steps taken in this regard inter-alia include:
- # Effective domination of the border by the Border Guarding Forces (BSFs) through carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country.
- # The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of the BGF.
- # Construction of fence, patrol roads, flood-lighting systems and additional Border Out Posts.
- # Usage of Hi-Tech surveillance equipment along with day and night vision devices for further enhancing the border domination.
- # Raising the issues of smuggling from across the border during various meeting with the counterpart countries i.e. Company Commander Meeting, Commandant Level meeting, Sector Commander Level Meeting, Frontier Level Meeting and Director General Level Talks.
- # Vulnerability mapping of the BOPs which are sensitive with regard to across border crimes has been carried out. These identified BOPs have been strengthened by deploying additional manpower, Special Surveillance Equipment, vehicles and other infrastructure support.
- # Up-gradation of intelligence network, co- ordination with sister agencies and conduct of special operations along the borders.
- # Aerial Recce along the borders is also carried out from time to time.
- # 15 batallions, designated as border guarding battalions, are deployed all along Indo-Myanmar Border. In addition to these, 17 Border Out Posts (BOPs) of Assam Rifles have been relocated from depth areas closer to the Indo-Myanmar Border recently to further enhance vigil/check smuggling of weapons/narcotic drugs.